

PATNA HIGH COURT, PATNA
Notice

As directed, in continuation and partial modification of Court's earlier notice dated 17.03.2020 regarding work arrangement of the Officers & Staff of the Court w.e.f. 18.03.2020 to 21.03.2020, it is further informed that from tomorrow i.e. 21.03.2020 (Saturday) to 24.03.2020 (Tuesday) , the work arrangement has been approved in such a way that only scanty/skeleton officers & staff of each section of the Court will remain in office, keeping in mind that the only urgent work including the financial year related work may not hamper.

Further, the Officers and Staff, not reporting to work, will still remain on duty and make themselves available as and when required and keep their mobile phone in switch on mode and would not leave Headquarters during the aforesaid period without permission.

All concerned I/c, Section Officers are hereby directed to prepare work arrangement chart of their respective sections for 21.03.2020 (Saturday), 23.03.2020 (Monday) and 24.03.2020 (Tuesday) ensuring the compliance of the aforesaid directions and send a copy thereof to the undersigned at the earliest.

All concerned must adhere to the aforesaid directions till further orders in this regard.

**By the order of Hon'ble the Chief Justice,
Sd/-N.K.Pandey
Registrar General**

Dated:20.03.2020